

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 30, 2016

No. 426 / JR(S)/2016

Sri **Rajiv Sharma**, Joint Registrar (Judicial) (Services), High Court of Judicature at Allahabad to be Registrar (Judicial) (Services), High Court of Judicatre at Allahabad.

No. 427 / JR(S)/2016

Sri **Atul Srivastava**, Additional District & Sessions Judge, Lakhimpur Kheri to be Joint Registrar (Judicial) (Listing), High Court of Judicatre at Allahabad.

No. 428 / JR(S)/2016

Sri **Rohitash Singh Gangwar**, Principal Judge, Family Court, Ghazipur is appointed as Officer on Special Duty (Judicial) (Enquiry), High Court of Judicatre at Allahabad in terms of G.O. No. 1504/ VII-Nyay-1-94 dated 1.8.1994.

No. 429 / JR(S)/2016

Sri **Adil Aftab Ahmad**, Additional District & Sessions Judge, Fast Track Court, Fatehpur is appointed as Officer on Special Duty (Judicial)(Criminal), High Court of Judicatre at Allahabad in terms of G.O. No. 1361/VII-Nyay-1-94-82/ 94 dated 4.6.1994 read with G.O. No. 2439/VII-Nyay-1-94-82/ 94 dated 12.10.1994.

No. 430 / JR(S)/2016

Smt. **Som Prabha Mishra**, Additional District & Sessions Judge, Lucknow to be Joint Registrar (Judicial)(confidential), High Court of Judicatre at Allahabad.

No. 431 / JR(S)/2016

Sri **Jagdish Prasad-IV**, Additional District & Sessions Judge, Faizabad is appointed as Officer on Special Duty (Judicial), High Court of Judicatre at Allahabad, Lucknow Bench, Lucknow in terms of G.O. No. 1361/VII-Nyay-1-94-82/ 94 dated 4.6.1994 read with G.O. No. 2439/VII-Nyay-1-94-82/ 94 dated 12.10.1994.

No. 432 / JR(S)/2016

The name Sri Vierndra Kumar-II in the Court's notification No. 382/JR(S)/2016 dated 29.4.2016 be read as Sri **Virendra Kumar-II**.

By Order of Hon'ble the Chief Justice,

sd/-

(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No. 184/JR (S)/ 2016, Dated: Allahabad: April 30, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow .
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings w.e.f. 01.05.2016.

8. S/Sri
 - i Rajiv Sharma, Joint Registrar (Judicial) (Services), High Court of Judicatre at Allahabad.
 - ii Sri Atul Srivastava, Additional District & Sessions Judge, Lakhimpur Kheri.
 - iii Sri Rohitash Singh Gangwar, Principal Judge, Family Court, Ghazipur.
 - iv Sri Adil Aftab Ahmad, Additional District & Sessions Judge, Fast Track Court, Fatehpur.
 - v Smt. Som Prabha Mishra, Additional District & Sessions Judge, Lucknow.
 - vi Jagdish Prasad-IV, Additional District & Sessions Judge, Faizabad.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting w.e.f. 01.05.2016.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Senior Registrar (Judicial), High Court, Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Registrar(Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(I), High Court, Allahabad.
14. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

**(KULDEEP NARAYAN)
ASSISTANT REGISTRAR (SERVICES)**